

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 120**  
**689/2016**

**IN THE MATTER OF:**

Emaar Developers Ltd. and Emaar  
MGF land Ltd.

.... Petitioner/Applicant

**Order Under Section 230-232**

**Order delivered on 12.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

For the Applicant

Mr. Abhijeet Sinha, Mr. Amar Gupta, Mr.  
Divyam Agarwal, Mr. Ashish Joshi, Adv.  
Dr. UK Chaudhary, Sr. Adv, Gaurav Mitra, Adv,  
Manisha Chaudhary and Mansumyer Singh,  
Adv

**ORDER**

List the matter for further consideration on 24.09.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**